

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|---------|-------------|--|
| CP54/10 | TP 22/16 | Hearing | 397/ 398 | Kirti D Shah and 5 others Vs Deluxe Roadlines Pvt Ltd and 3 others |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|--------------------|
| 1 | Uday Shankar Asst 9482848179 | Counsel for Petitioner | <i>[Signature]</i> |
| 2 | M. R. NARAYAN | Respondent's Advocate | <i>[Signature]</i> |

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondents requested time. This is a matter of 2010.

Both sides are directed to proceed with this matter as it is an old matter.

List it on 18.08.2017 as a last chance and no adjournment will be given.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)